

**IN THE INCOME TAX APPELLATE TRIBUNAL**  
**“PATNA BENCH, PATNA**  
**VIRTUAL HEARING AT KOLKATA**

**Before Shri Sanjay Garg, Judicial Member and Shri Rajesh Kumar, Accountant Member**

**I.T.A. No.48/Pat/2021**  
Assessment Year: 2015-16

**Siddhashram Rice Mills Cluster Pvt. Ltd..... Appellant**  
**The Lane Side of**  
**Makhanbhog, Ram Bagh,**  
**Buzar, Bihar-802101.**  
**[PAN: AANCS9363G]**

**vs.**

**ITO, Ward-1(5), Buzar..... Respondent**

**Appearances by:**

None appeared on behalf of the appellant.

Smt. Rinku Singh, CIT-DR, appeared on behalf of the Respondent.

Date of concluding the hearing : March 06, 2023

Date of pronouncing the order : May 15, 2023

**आदेश / ORDER**

**संजय गर्ग, न्यायिक सदस्य द्वारा / Per Sanjay Garg, Judicial Member:**

The present appeal has been preferred by the assessee against the order dated 10.02.2021 of the Principal Commissioner of Income Tax-1, Patna [hereinafter referred to as ‘CIT(A)’] passed u/s 263 of the Income Tax Act (hereinafter referred to as the ‘Act’).

2. No one has put in appearance on behalf of the assessee. However, a letter dated 28.02.2023 has been received from the ld. AR of the assessee, whereby, it has been stated that pursuant to the aforesaid revision order passed by the ld. PCIT in the set aside assessment proceedings, the claim of the assessee of loss of Rs.6,32,95,764/- has been accepted by the Assessing Officer, therefore, the assessee has no more grievance against the impugned order passed by the ld. PCIT u/s 263 of the Act. The assessee may be

allowed to withdraw the present appeal. In view of the above requests of the ld. AR of the assessee vide letter dated 28.02.2023, the appeal of the assessee is hereby dismissed as withdrawn.

4. In the result, the appeal of the assessee stands dismissed as withdrawn.

***Kolkata, the 15<sup>th</sup> May, 2023.***

Sd/-  
**[Rajesh Kumar]**  
लेखा सदस्य/Accountant Member

Sd/-  
**[Sanjay Garg]**  
न्यायिक सदस्य/Judicial Member

Dated:15.05.2023.

RS

*Copy of the order forwarded to:*

1. Siddhashram Rice Mills Cluster Pvt. Ltd
2. ITO, Ward-1(5), Buzar
3. CIT  
(A)-
4. CIT- ,
5. CIT(DR),

//True copy//

By order

Assistant Registrar, Kolkata Benches